

(d) if not, the action taken against the persons who are not following this code of conduct?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JA-COB): (a) and (b) The Government had issued guidelines to all the State Governments/Union Territories of 27-6-1984 for the conduct of State lotteries and lotteries permitted by the State Governments/Union Territory Administrations. The guidelines cover the maximum value for 1st Prize, price of one ticket, and price of one ticket for weekly and Bumper draws. There is also a ceiling on the number of Bumper draws in a year and the minimum revenue accruing from lottery and the total value of prizes to be paid for each draw. The prize money is to be paid within a month of the draw.

(c) and (d) The guidelines are generally being adhered to by the concerned States. However, if there are complaints or reports about malpractices, these are brought to the notice of the concerned State Governments for taking appropriate action.

[English]

Law and Order Situation in the Country

1341. SHRI RAJENDRA KUMAR SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to hold a conference of the Chief Ministers to discuss the law and order situation in the country; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JA-COB): (a) and (b) There is no such proposal at present.

Relief to Farmers of Wynad District

1343. SHRI K. MURALEEDHARAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether coffee, pepper and ginger growers of Wynad District in Kerala have suffered huge losses due to heavy rains and floods in Kerala; and

(b) if so, the steps taken by the Government to provide relief to these farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): (a) As per report received from State Government of Kerala, the details of damage to coffee, pepper and ginger crops in Wynad District due to heavy rains and floods during the current south-west monsoon period, are as follows:

Sl. No.	Name of Crop	Extent of damage	
		Area (ha.)	Value (Rs. in lakhs)
1	Pepper	24.92	12.77
2	Ginger	1.00	0.20
3	Coffee	0.4	0.60

(b) Annual allocation to State Government of Kerala under State Calamity Relief Fund is Rs. 31.00 crores for meeting expenditure on the management of natural calamities, of which 75 per cent (Rs. 23.25 crores) is contributed by the Central Government as a non-plan grant. For 1991-92, the Central Government has already released Rs. 11.625 crores towards two quarterly instalments of Central share to State Calamity Relief Fund to enable the State Government to undertake various relief measures in the areas affected by natural calamities. Government of Kerala is taking necessary steps to provide relief assistance to the affected farmers.